

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.145/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company	Tirumala Infrabuild Pvt.Ltd. & Ors.-Versus- IDIO Construction & Industries Pvt.Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|----------------------------|----------------|--------------------------------|
| 1. | MR. U.P. SINGH (SR. ADV.) | PETITIONER | } <i>Order</i>
17/11/17 |
| 2. | MR. SURRENDRA KUMAR (ADV) | " | |
| 3. | MR. NILANJANI CHATTERJEE | " | |
| 1. | RATNANILU BANERJEE, Sr Adv | } Res 1, 2 & 5 | <i>[Signature]</i>
13/11/17 |
| 2. | PATITA PABAN BISWAL, Adv | | |
| 3. | KULDIP MALICK, Adv | | |
| 4. | URMILA CHAKRABORTY, Adv | | |

ORDER

Ld. Counsel for the petitioner and the respondent nos.

1, 2 and 5 are present.

List on 08/12/2017.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)